

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 5<sup>th</sup> July, 2023.**

No. LJ (A) 83/2021/199 - The Governor of Meghalaya is pleased to transfer Miss. Simsilchie G. Momin, Assistant Public Prosecutor/Assistant Govt. Pleader of Shillong, East Khasi Hills District to Baghmara, South Garo Hills District as Assistant Public Prosecutor/Assistant Govt. Pleader with immediate effect.

Sd/-  
(C.V.D. Diengdoh)  
Secretary to the Govt. of Meghalaya,  
Law Department.

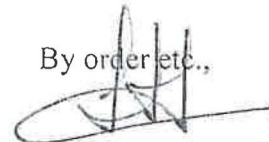
**Memo No. LJ (A) 83/2021/199-A,**

**Dated Shillong, the 5<sup>th</sup> July, 2023.**

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, East Khasi Hills, Shillong/South Garo Hills, Baghmara.
4. The District & Session Judge, East Khasi Hills, Shillong/South Garo Hills, Baghmara.
5. The Superintendent of Police, East Khasi Hills, Shillong/South Garo Hills, Baghmara.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. The Secretary, Shillong Bar Association, Shillong.
8. The Secretary, Tura Bar Association, Tura.
9. The Treasury Officer, Shillong District Treasury, Shillong/Baghmara Treasury, Baghmara.
10. Law (B) Department.
11. DEO, Law Department.
12. Advocate concerned. Charge report of assuming charge as Asst. Public Prosecutor / Asst. Pleader along with contact No. should also be furnished to this Department
13. Guard file.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.